

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4075
ANSWERED ON:18.04.2002
CLOSURE OF LPG EXTENSION COUNTERS
N.T. SHANMUGAM

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government have issued instructions to Oil Companies for immediate closure of LPG Extension Counters operating in the country and the LPG connections be withdrawn from these Extension Counters and transferred the same to the newly commissioned gas agencies;
- (b) if so, the details thereof, State-wise;
- (c) the number of LPG extension counters of BPCL ordered for closure in Tamil-Nadu; and
- (d) the action taken against the erring officials of Oil Companies for not implementing the Government's order?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR)

- (a) and (b) : Government have advised the Public Sector Oil Marketing Companies (OMCs) for closure of Extension counters operated by old distributors and transfer of connections to the newly commissioned distributors.
- (c) and (d) BPCL has ordered for closure of 87 extension counters upon the commissioning of new distributors at such locations in the State of Tamil Nadu as per the Government's directions.

Government instructions are to be fully complied with by all the OMCs, which is now underway. Therefore, the question of non-implementation does not arise at present.